## GOVERNMENT OF INDIA MINISTRY OFLAW & JUSTICE RAJYA SABHA QUESTION NO26.07.2010 ANSWERED ON

LAW ON MAN MADE DISASTERS

65 SHRIMATI SHOBHANA BHARTIA

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTINGLAW & JUSTICE be pleased to state :-

- (a) whether in view of the recent judgment on the Bhopal Gas leak disaster, the Central Government has decided to enact a new law to deal with man-made disasters;
- (b)if so, the details thereof;
- (c)whether government proposes to put the Law of Torts in the statue books to empower the citizens to claim damages for negligence by multinational corporations; and
- (d)if so, the details of steps Government proposes to take in this regard?

## **ANSWER**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House